

## Annexure-4

Tamra Dhatu Udyog Private Limited

Date of commencement of CIRP - 25.05.2022

List of Creditors (Version 3.0) drawn as on 05.08.2022 (Updated List of creditors)

(Earlier List of Creditors (Version 1.0) drawn as on 15.06.2022 &amp; (Version 2.0) drawn as on 20.07.2022)

List of Unsecured Financial Creditors (other than Financial Creditors belonging to any class of creditors)

Sl.No	Name of Creditor	Details of claim received		Details of claim Admitted						Amount of mutual dues, that may be set-off	Amount of claim not admitted	Amount of claims under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claimed admitted	Nature of Claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claims				
1	Anisha Estate & Finance Pvt Ltd	07.06.2022	₹ 50,53,973.00	₹ 50,69,041.00	Unsecured	-	No	0.09%	₹ -	₹ -	₹ 24,952.00	-	Refer Note 1
2	Axis Bank Limited	08.06.2022	₹ 19,57,85,402.16	₹ 19,57,85,402.16	Unsecured	19,57,85,402.16	No	3.50%	₹ -	₹ -	-	-	Fully Admitted
3	Gateway Leasing Pvt Ltd	08.06.2022	₹ 40,84,384.00	₹ 40,84,384.00	Unsecured	-	No	0.07%	₹ -	₹ -	-	-	Fully Admitted
4	HDFC Bank Limited	07.06.2022	₹ 26,21,28,340.36	₹ 22,73,61,179.29	Unsecured	22,73,61,179.29	No	4.06%	₹ -	₹ -	-	3,47,67,161.07	Refer Note 2
5	Infosoft Global Private Limited	08.06.2022	₹ 81,31,178.00	₹ 81,31,178.00	Unsecured	-	No	0.15%	₹ -	₹ -	-	-	Fully Admitted
6	Med Biogenex Private Limited	08.06.2022	₹ 50,28,767.00	₹ 50,28,767.00	Unsecured	-	No	0.09%	₹ -	₹ -	-	-	Fully Admitted
7	Patni Financial Services Pvt. Ltd	08.06.2022	₹ 51,13,041.00	₹ 51,13,041.00	Unsecured	-	No	0.09%	₹ -	₹ -	-	-	Fully Admitted
8	Union Bank of India, DIFC Branch, Dubai	18.06.2022	₹ 32,65,97,353.28	₹ 32,42,49,366.20	Unsecured	32,42,49,366.20	No	5.79%	₹ -	₹ -	₹ 23,47,987.08	-	Refer Note 3
9	Pionus Traders Pvt. Ltd.	16.07.2022	₹ 20,09,000.00	₹ 20,00,000.00	Unsecured	-	No	0.04%	₹ -	₹ -	-	-	Fully Admitted
	Total		₹ 81,39,68,438.80	₹ 77,68,28,358.65		₹ 74,73,95,947.65		13.87%	₹ -	₹ -	₹ 23,72,919.08	₹ 3,47,67,161.07	Fully Admitted



Mamta Bireni  
Mamta Binani  
Resolution Professional  
In the Matter of Tamra Dhatu Udyog Private Limited  
Regn. No. IBBI/PA-002/PA-N00086/2017-18/10227

Notes

1. An amount of Rs. 24,932.00 has not been admitted being the amount of interest charged after the Insolvency Commencement Date.
2. An amount of Rs. 34767161.07 has been kept under verification which is pertaining to the interest amount. The same would be verified once the required documents/clarifications are provided.
3. An amount of Rs. 23,47,987.12 could not be accepted on account of difference in the official exchange rate. Official exchange rate as on the insolvency commencement date has been considered.



*Mamta Binani*  
**Mamta Binani**

**Resolution Professional**

In the Matter of Tamra Dhatu Udyog Private Limited  
Regn. No. IBB/TPA-002/IP-NO0086/2017-18/10227